

Oswal Agro Mills Limited And Ors Vs Pankaj Oswal And Ors

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Jan. 7, 2019

Acts Referred: Companies Act, 2013 " Section 241, 242, 242(2), 244

Hon'ble Judges: S.J. Mukhopadhaya, J; Bansi Lal Bhat, J

Bench: Division Bench

Advocate: Abhijit Sinha, Manpreet Chadha, Soumabho Ghose, Arun Kathpalia, Sanjeev Puri, Mayank Mishra, Raghav Sabharwal

Final Decision: Disposed Off

Judgement